

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

OA. 73/2000

16. 04.02.02.

with OA. 61/2000

Adjourned to 07-03-02-2 for
consideration of MA. 1030/01:
Counter to MA. be filed in the
meantime.

vice-chairman
H/2
Member (J)

1. MA. 1030/01
for consideration
2. Counter to MA.
Filed.
3. Copy sent
4. Adt 71. 3. 2002

17. 06.03.2002

As per the order passed in
separate sheet attached to OA. No. 61/2000
the OA is disposed of.

MA No. 1030/2001 is disposed of as
not being pressed.

Member (Judicial)